

**PARLIAMENT OF INDIA
RAJYA SABHA**

**SUPPLEMENTARY ERRATA
to the list of Questions for WRITTEN ANSWERS for
*Monday, February 06, 2023/17 Magha, 1944 (Saka)***

Q. No.	Correction
367.	May be treated as ‘WITHDRAWN’ .

New Delhi,
February 03, 2023.

Copy to:-

1. Ministry of Defence.
2. Translation Section, Rajya Sabha Sectt.
3. E.O.D., Rajya Sabha Sectt.
4. Table Office (2 spare copies).
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Q. No.	Correction
365.	In line 10, Part (d) may be read as Part (f).

New Delhi,
February 02, 2023.

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Rajya Sabha

List of Questions for WRITTEN ANSWERS

to be asked at a sitting of the Rajya Sabha to be held on
Monday, February 6, 2023/ 17 Magha, 1944 (Saka)

(Ministries : Civil Aviation; Coal; Defence; Housing and Urban Affairs; Jal Shakti; Micro, Small and Medium Enterprises; Mines; Parliamentary Affairs; Petroleum and Natural Gas; Planning; Statistics and Programme Implementation; Steel)

Total number of questions -- 160

UDAN Scheme

321 **Dr. Kanimozhi NVN Somu:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether UDAN Scheme has transformed the aviation sector making air travel accessible for common man;
- (b) if so, the number of small and medium cities which are connected by air service to big cities and the details of the routes where air service has started;
- (c) the number of people travelled so far under the UDAN Scheme; and
- (d) the number of additional airports which are operational now due to UDAN Scheme?

Proposal to regularise employees working at Goa Dabolim Airport

322 **Shri Luizinho Joaquim Faleiro:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether there is any proposal to regularise the services of employees working as casual workers/contractors at the Goa Dabolim Airport for the last 30 years since 1992;
- (b) the action taken to regularize the workers in view of Judgments/awards from Central Government's Industrial Tribunal order no. L-11012/50/99-IRC(C-1) dated 30/05/2000, Order of High Court writ petition No. 713 of 2007 dated 28/01/2008, Order of Asst. Labour Commissioner, Vasco No. VA-8(Misc)/2012-13 dated 16/08/2012 and Order of Asst. Labour Commissioner Central, Vasco No. VA-17(Award)/2012-13 dated 20/12/2012; and
- (c) by when the orders of Asst. Labour Commissioner Central, Vasco no. VA-17 (Award)/2012-13 dated 20/12/2013 will be implemented?

Government and private airports

323 **Shri Jawhar Sircar:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the number of airports run by Government and the annual profits or losses in each of them over the last five years;
- (b) the number of privately operated or managed airports and whether these airports are running on profit;

- (c) the number of Government airports proposed to be privatised; and
 (d) whether there are any greenfield projects by private parties for building new airports and the details thereof?

First zero-emission aircraft

324 Shri M. Shanmugam:

Shri Vaiko:

Will the Minister of *Civil Aviation* be pleased to state:

- (a) whether Government and private players are working in tandem for the First Zero-Emission (ZEROe) aircraft to be ready by 2035 with Government of India playing a significant role in its design, research and development;
 (b) if so, the details thereof;
 (c) whether such aircrafts are expected to help explore many configurations and hydrogen technologies requiring huge investment and innovative technology; and
 (d) if so, whether any collaborations or joint ventures are being worked out, any memorandum of understanding signed with any agency, the details thereof?

Investment in the airline sector

325 Shri Tiruchi Siva:

Will the Minister of *Civil Aviation* be pleased to state:

- (a) whether it is a fact that Government proposes to advance the airline sector with an investment worth ₹ 90,000 crore and if so, the details thereof;
 (b) the details of the pattern of investment through private players and the Airports Authority of India (AAI); and
 (c) the details of the new airports and expansion of the existing ones likely to be carried out during the next five years?

Conviction of passengers for unruly behaviour

326 Shri Derek O' Brien:

Will the Minister of *Civil Aviation* be pleased to state:

- (a) the number of persons who have been placed on No Fly Lists by each airline in each year since the introduction of the provision in 2017;
 (b) the misdemeanours for which passengers have been placed on No Fly Lists; and
 (c) out of these, the number of passengers convicted by the appropriate Committee for the crimes they allegedly committed on aircrafts or airports?

Commencement of Digi Yatra service

327 Dr. Ameer Yajnik:

Will the Minister of *Civil Aviation* be pleased to state:

- (a) whether Government has launched the beta version of Digi Yatra, which is currently being executed at Delhi, Varanasi, and Bengaluru airports;
 (b) if so, the details thereof and whether Digi Yatra service will be available at all airports in future;
 (c) whether Government is planning to make Digi Yatra a mandatory or voluntary service at the airports in future;
 (d) whether Government is aware that this project may lead to misuse and unauthorized monitoring of data of air passengers; and

(e) if so, the details of the steps taken to ensure the security of the data?

Cases of unruly behaviour by drunk passengers on various airlines

328 **Shri Rajmani Patel:**

Shri Naranbhai J. Rathwa:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that several cases of unruly behaviour and urinating incidents have come to the notice of Directorate General of Civil Aviation (DGCA) during the last one year;
- (b) if so, complete details of each case reported to DGCA during the last one year and action taken on each of those cases; and
- (c) whether DGCA is considering to limit the serving of liquor on flights due to misbehaviour of drunk flyers and if not, reasons therefor?

Status of security arrangements at airports

329 # **Shri Sanjay Singh:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) out of the total number of operational airports in the country, the number of airports having CISF security and the sensitive and highly sensitive category-wise details thereof;
- (b) the details of airports in the country struggling with the shortage of security equipments;
- (c) the number of airports in the country that do not have bomb disposal squads and the number of airports that lack an Anti Terrorist Emergency Plan; and
- (d) the details of airports equipped with Computer Tomography Explosive Detection System (CT-EDS), Dual Generator X-BIS machine and Radiation Detection Devices?

Deployment of private security agencies at airports

330 # **Shri Sanjay Singh:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that private security agencies will be deployed in place of CISF in 60 airports of the country;
- (b) if so, the details thereof and the reasons therefor and the details of such recruitments done at different airports and the concerned private security agencies; and
- (c) the details of attacks and security lapses at airports and flights till date, the number of incidents out of these in which CISF was not deployed?

Financial assistance to drone companies under PLI scheme

331 # **Shri Jugalsinh Lokhandwala:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the number of drone companies having been provided financial assistance till date under the Production Linked Incentive (PLI) Scheme, along with the quantum of assistance thereon, the details thereof;
- (b) whether Government has made any plan regarding the further expansion of the PLI Scheme; and
- (c) whether Government is providing any special package or running any scheme for colleges and startups to promote research in the field of drone technology?

New airports in Telangana

332 Dr. K. Laxman:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that Government has sought cooperation from the State Government of Telangana to open three new airports in Telangana;
- (b) if so, the progress made by the State Government of Telangana in this regard;
- (c) the hindrances in starting the work of those airports; and
- (d) by when work can be started at the earliest on these airports by removing those obstacles?

New airport at Dholera in Gujarat

333 # Shri Narhari Amin:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the number of new airports constructed in the country during the last five years;
- (b) whether it is a fact that a new airport is being developed at Dholera in Gujarat;
- (c) if so, the salient features of said airport, and by when it is expected to get operationalised; and
- (d) whether it has been proposed to build more new airports in other cities of Gujarat in future, the details thereof?

Security and safety lapses of air passengers

334 Shri Sushil Kumar Gupta:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether the attention of Government has been drawn to a number of security and safety lapses of air passengers recently; and
- (b) if so, the measures being taken to ensure that air travel is safe and secure and the airlines comply with the regulations specified under Civil Aviation Requirement?

RCS-UDAN in Odisha

335 Shri Niranjan Bishi:

Will the Minister of **Civil Aviation** be pleased to refer to answer to Unstarred Question 501 given in the Rajya Sabha on 12th December, 2022 and state:

- (a) the present status of implementation of Regional Connectivity Scheme (RCS)-UDAN in Odisha; and
- (b) whether the State Government of Odisha has proposed for the introduction of new air services to increase tourism in the State, if so, the details thereof?

Implementation of RCS-UDAN in Andhra Pradesh

336 Shri Masthan Rao Beeda:

Will the Minister of **Civil Aviation** be pleased to refer to answer to Unstarred Question 1307 dated 19th December 2022 given in the Rajya Sabha and state:

- (a) whether Government proposes to launch Dagadarthi Airport in SPS Nellore district under RCS-UDAN in Andhra Pradesh; and
- (b) if so, the details thereof and if not, the reasons therefor?

Mishandling of emergency door of aircraft

337 **Shri Mohammed Nadimul Haque:**

Shri Elamaram Kareem:

Dr. John Brittas:

Will the Minister of *Civil Aviation* be pleased to state:

- (a) details of punishments in case passengers open the emergency door of an aircraft without any such instruction being given by the crew;
- (b) details of safety guidelines issued by the Ministry, if any;
- (c) details of compensation to be provided to families of victims of such accidental aircraft failures;
- (d) whether Government has issued any orders to aircrafts to restructure their emergency doors in case they are prone to be mishandled by passengers, if so, details thereof;
- (e) details of such incidents during last five years and action taken thereon; and
- (f) whether such incidents happened in December, 2022 and person involved in that incident?

Air transportation from Kerala to Lakshadweep

338 # **Dr. Radha Mohan Das Agrawal:**

Will the Minister of *Civil Aviation* be pleased to state:

- (a) whether Government has prepared any better plan to the current one to reach the Union Territory of Lakshadweep from Kerala and to ensure movement among all the ten islands of Lakshadweep; and
- (b) if so, the details thereof, if not, the reasons therefor?

Modernisation of various airports in Tamil Nadu

339 **Shri P. Wilson:**

Will the Minister of *Civil Aviation* be pleased to state:

- (a) whether Ministry has taken active steps to establish a second airport in Chennai, to make Madurai Airport an international airport, establishment of Hosur airport, extension of Trichy and Coimbatore airports and looked into the functioning of airports in Salem, Neyveli, Vellore, Ramnad, and Tanjore as envisaged under the UDAN Scheme;
- (b) the steps Ministry has taken to ensure safety of aircrafts and whether the tariff authorities have taken steps to control the prices for travelling by airplanes; and
- (c) if so, the details thereof, if not, the reasons therefor?

Notice to airlines for misbehaviour by air passengers

340 # **Shri Brijlal:**

Will the Minister of *Civil Aviation* be pleased to state:

- (a) whether the Directorate General of Civil Aviation (DGCA) has taken cognizance of incidents of misbehaviour by passengers in various airlines and if so, the details thereof;
- (b) whether Government has also issued any notice to the airlines in this regard and if so, the details thereof and their response thereon; and
- (c) the steps taken or proposed to be taken by Government/DGCA to prevent recurrence of such incidents of misbehaviour in future?

Preference to technical experts in appointments

341 # **Shri Ram Nath Thakur:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government is presently giving preference to the persons having technical expertise and exposure of aviation sector in the appointments in the Directorate General of Civil Aviation (DGCA); and
- (b) posts in DGCA occupied at present by the persons having technical expertise, qualification and exposure of aviation sector along with the number of such bureaucrats?

Air cargo complex at Udaipur

342 **Shri Mukul Balkrishna Wasnik:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government is aware that industrial associations at Udaipur have been demanding expansion of air cargo facilities for the promotion of trade;
- (b) whether it is a fact that the Rajasthan Small Industries Corporation Ltd. (RAJSICO) has urged Government to allot adequate land/space for setting up of Air Cargo Complex at the airport premises in Udaipur; and
- (c) if so, the reaction of Government thereon?

Securing database of passengers by airlines.

343 **Shri Ayodhya Rami Reddy Alla:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government is using Artificial Intelligence (AI) and Machine Learning (ML) to increase speed, efficiency, workload, and safety in Indian aviation sector, if so, the details thereof and if not, the reasons therefor; and
- (b) whether Government is ensuring the compliance of standards set by National Critical Information Infrastructure Protection Centre (NCIIPC) and Indian Computer Emergency Response Team (CERT-In) for securing and protecting the data and systems in aviation industry from cyber threats, if so, the details thereof and if not, the reasons therefor?

Status of UDAN Scheme in UP

344 # **Smt. Geeta alias Chandraprabha:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the number of places in the country where the air services have been operationalized under the UDAN scheme;
- (b) whether any air service has been operationalized in the State of Uttar Pradesh also under the UDAN scheme, if so, the details thereof;
- (c) whether Government will consider starting air services at Saifai in Etawah district of Uttar Pradesh under the UDAN scheme; and
- (d) if so, the details thereof and if not, whether starting air services in Saifai could be considered in future?

Employment in the drone industry

345 **Smt. Vandana Chavan:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the number of jobs created in the drone industry so far;

- (b) whether the high cost of homegrown drones as compared to international standards, is the reason for the low adoption and jobs in the sector; and
 (c) whether Government is implementing any schemes for skilling of drone operators so as to make it affordable and accessible to all?

UDAN Scheme in Telangana

346 **Shri B. Parthasaradhi Reddy:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the details with respect to the development of aviation infrastructure and air connectivity in Tier II and Tier III cities in the State of Telangana;
 (b) whether Government plans to develop greenfield airports at Jakranpally, Palvancha, and Mahabubnagar;
 (c) if so, the timeline for the completion of such projects, if not, the reasons therefor;
 (d) whether Government plans to develop brownfield airports at Mamnoon, Basanth Nagar, and Adilabad; and
 (e) if so, the timeline for the completion of such projects, if not, the reasons therefor?

Increase in untoward incidents in air travel

347 **Dr. John Brittas:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether it is a fact that occurrence of untoward incidents in flight journeys as well as areas related to passenger handling are on the rise;
 (b) if so, the details thereof and response of Government thereto;
 (c) the measures taken to deal with the situation; and
 (d) the details of extant provisions governing jurisdiction over nefarious incidents occurred in foreign registered flights mid-air?

Operations at Rourkela Airport

348 **Shri Muzibulla Khan:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the facilities and amenities made available at Rourkela Airport after commencement of operations at the airport;
 (b) whether Government is considering to increase the length and strengthening of runways to accommodate aircrafts of more passenger capacities such as Boeing etc., if so, the details thereof;
 (c) whether Government is also considering expanding the terminal building and increasing the space for passenger lounge and providing more ease/ comforts, if so, the details thereof; and
 (d) the details of the availability of adequate land at Rourkela Airport, timeline of work to extend the runway and expand the terminal building?

Guidelines for using mobile and internet services in all flights

349 **Dr. Anil Sukhdeorao Bonde:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government is planning to issue guidelines for using mobile and internet services in all flights for the convenience of air passengers;
 (b) if so, the details thereof and if not, the reasons therefor;

- (c) whether it is proposed to levy additional service charge for its use; and
- (d) the details thereof?

Greenfield Airport in Puri

350 Dr. Prashanta Nanda:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the present status of proposed Greenfield Airport in Puri, Odisha;
- (b) the details of the site identified by the State Government for establishment of a Greenfield Airport; and
- (c) if so, details of multi-disciplinary team report?

Airports converted into commercial airports in the country

351 # Shri Rajendra Gehlot:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the number of airports converted into commercial airports in the country during the last three years;
- (b) whether Government also proposes to convert the airports in Rajasthan into commercial airports, if so, the details thereof; and
- (c) the number of airports in Rajasthan planned to be commercialized and whether they have been identified, the details thereof?

Loss-making airports in the country

352 # Shri Neeraj Dangri:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) the details of loss-making airports in the country at present along with the reasons for such losses, the State/UT-wise details thereof ;
- (b) the State/UT-wise details of losses suffered by these airports during the last three years; and
- (c) the details of steps taken or being taken by Government to make these airports profitable?

Demand study on busiest air routes

353 Shri K.R.N. Rajeshkumar:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether the Ministry had conducted demand study on busiest air routes within India and from India to international destinations;
- (b) if so, the details of such routes identified within India and from India to international destinations;
- (c) the steps taken by Government to increase the flight connectivity; and
- (d) if not, the reasons therefor?

Private investment for Kolkata and Bagdogra Airports

354 Smt. Shanta Chhetri:

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether Government has taken any step to attract more private investment in the aviation sector;

- (b) whether Government has included Kolkata and Bagdogra Airports for private investments; and
 (c) if so, the details thereof and if not, the reasons therefor?

Setting up of airport terminal at Bhavnagar, Gujarat

355 # **Shri Shaktisinh Gohil:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) how old is the airport terminal of Bhavnagar, Gujarat;
 (b) when was the demand to renovate this terminal sent by local authority; and
 (c) the measures taken thereon?

Violation of air safety norms by airlines

356 **Shri Rajeev Shukla:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether the Ministry has taken note of increase in number of incidents of violation of air safety norms by airlines;
 (b) if so, the number of times airlines have violated air safety norms as per DGCA standard during the last three years;
 (c) whether safety audit of aircrafts are being conducted regularly; and
 (d) if so, the details thereof and the steps taken by the Ministry to ensure safe travel of air passengers?

Loss of job due to closure of mines

357 **Dr. Ameer Yajnik:**

Shri Pramod Tiwari:

Smt. Rajani Ashokrao Patil:

Smt. Ranjeet Ranjan:

Will the Minister of **Coal** be pleased to state:

- (a) whether there has been any loss of job due to closure of mines in the country in the current financial year (2022-2023);
 (b) if so, details of number of workers who have lost their job due to closure of mines during the said period;
 (c) whether Government has taken adequate measures to compensate and reinstate such workers in consideration of their livelihood and welfare; and
 (d) if so, details thereof and if not, reasons therefor?

Employees associated with coal production in Jharkhand

358 # **Shri Deepak Prakash:**

Will the Minister of **Coal** be pleased to state:

- (a) the total number of employees of Coal India Ltd. involved in coal production at the coal mines operating in the State of Jharkhand and the total number of employees who have been outsourced from private companies for the said work; and
 (b) whether any assessment of the coal production capacity of each of the above two sections of employees has been made, if so, the details of production capacity of each section?

Coal reserves in the country

359 # Shri Vinay Dinu Tendulkar:

Will the Minister of **Coal** be pleased to state:

- (a) the existing reserves of coking and non-coking coal identified in the country, along with production and industrial consumption thereof during last five years, the details thereof, year-wise and State-wise;
- (b) the ratio of coal production against the consumption thereof in the field of power generation in the country, the details thereof;
- (c) the quantum of the coal imported during last five years; and
- (d) the quantum of revenue and employment opportunities generated out of commercial coal mining proposed by Government, in terms of probable benefits to the States, the details thereof, State-wise?

Mining Developers cum Operators (MDOs)

360 # Shri Brijlal:

Will the Minister of **Coal** be pleased to state:

- (a) the target of coal production set by Government for the next financial year;
- (b) the steps taken by Government under the initiative to engage the major Mining Developers cum Operators (MDOs) in coal mining and to increase the domestic coal production in order to reduce dependence on import; and
- (c) the total number of projects being considered for implementation through Mining Developers cum Operators (MDOs)?

Supply of coal to power plants

361 Shri Elamaram Kareem:

Will the Minister of **Coal** be pleased to state:

- (a) whether the SHAKTI Scheme launched by Government to provide continuous supply of coal to the power plants have eased the stress on the power plants, if so, the details thereof;
- (b) the hurdles still being faced by Government in providing continuous supply of coal to the plants, the details thereof; and
- (c) the remedial measures being taken by Government to overcome these hurdles?

Coal royalty collected from Odisha

362 Dr. Sasmit Patra:

Will the Minister of **Coal** be pleased to state:

- (a) the total amount of coal royalty collected from Odisha since 2018, year-wise; and
- (b) out of that, total amount of coal royalty reverted to Odisha since 2018, year-wise?

Environmental impact involved in the development of new Coal mining sites

363 Smt. Jebi Mather Hisham:

Will the Minister of **Coal** be pleased to state:

- (a) whether Government has assessed the massive human and environmental costs as part of developing new coal mining sites, the details thereof, State-wise;
- (b) whether the new coal mines are expected to increase water demand by 168,041 kilolitres per day, thereby causing exacerbation of the extant water shortage;

- (c) if so, the precautionary measures taken to tackle such situation, the details thereof, State-wise; and
 (d) whether the land reclaimed from exhausted Coal India Ltd. mines will be used for compensatory afforestation (CA), if so, State-wise data for last five years?

Pradhan Mantri Krishi Sinchayee Yojana

364 **Shri Neeraj Shekhar:**

Will the Minister of **Jal Shakti** be pleased to state:

- (a) whether Government has undertaken various works under the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY);
 (b) if so, the details of physical and financial progress made under PMKSY during the last three years, State-wise;
 (c) the details of works carried out and target set under Har Khet Ko Pani component of PMKSY, State-wise including Uttar Pradesh; and
 (d) the number of irrigation projects that have been identified and completed under PMKSY so far, State-wise?

Survey of land

365 **Shri Javed Ali Khan:**

Will the Minister of **Defence** be pleased to refer to the answer to Unstarred Question 651 given in the Rajya Sabha on 17th December, 2018 and state:

- (a) the details of the source/survey/measurement on the basis of which the Ministry arrived at the conclusion that encroachments are not on survey no. 450;
 (b) whether Government is aware that no measurement has been done to ascertain the encroachments;
 (c) if so, the details of action Government would take against the authority who have furnished misleading information;
 (d) whether measurement would be done to ascertain encroachment and to remove it, if any;
 (e) if so, the details thereof; and
 (d) if not, the reasons therefor?

Vacancies in the Armed Forces

366 # **Shri Ram Nath Thakur:**

Will the Minister of **Defence** be pleased to state:

- (a) the number of existing vacancies in Indian Army, Navy and Air Force, under Group A, B, C and D, as on 1st January, 2022 and 15th December, 2022 respectively, the service wise and group-wise details thereof; and
 (b) the details of vacancies filled up during 2021 and 2022 respectively till date, the service-wise and group-wise details thereof?

Access to sea for fishermen

367 **Shri G.V.L. Narasimha Rao:**

Will the Minister of **Defence** be pleased to state:

- (a) whether it is a fact that fishermen of villages near the naval facility at Visakhapatnam were assured access to the sea through the facility for their livelihood;
 (b) if so, the reasons for which this access was denied later to fishermen;

- (c) whether it is also a fact that fishermen of neighbouring villages were assured construction of a jetty; and
 (d) if so, the reasons as to why the promise was not fulfilled?

Sainik Schools in the country

368 Shri Raghav Chadha:

Will the Minister of **Defence** be pleased to state:

- (a) the number of Sainik Schools in the country, the details thereof, State-wise;
 (b) whether Government is planning to open more Sainik Schools for girls and boys in various parts of the country;
 (c) whether there are no Sainik Schools particularly for girls, if not, the reasons therefor;
 (d) whether Government plans to construct/setup more Sainik Schools for girls particularly in the State of Punjab;
 (e) whether the State Government of Punjab has sent any proposal to Central Government for setting up of Sainik Schools for both girls and boys; and
 (f) if so, the details thereof?

Support to ordnance factories under TCL

369 Shri Binoy Viswam:

Will the Minister of **Defence** be pleased to state:

- (a) whether Government has provided any financial or non-financial assistance to the ordnance factories under Troop Comforts Limited (TCL) after its corporatisation, as assured previously by Government;
 (b) the reasons for Government to include Condition 19D in the tender being floated by the Ministry for procuring 11,70,159 sets of newly designed digital combat uniforms; and
 (c) whether Government is aware that the restrictive Condition 19D requiring the bidder for the capability of wet processing, dyeing, printing and garmenting will make the four factories unable to even participate in the bidding?

Tamil Nadu Defence Industrial Corridor

370 Dr. Anbumani Ramadoss:

Will the Minister of **Defence** be pleased to state:

- (a) the total investments, the number of companies started, and the number of direct and indirect employment generated under Tamil Nadu Defence Industrial Corridor (TNDIC);
 (b) the district wise details thereof;
 (c) the details of the assistance sought by the State Government of Tamil Nadu under TNDIC; and
 (d) the details thereof?

Overall trend in defence spending

371 Shri Deepender Singh Hooda:

Will the Minister of **Defence** be pleased to state:

- (a) whether the overall trend in defence spending is decreasing and the defence expenditure as a proportion of Government expenditure has been falling steadily since 2014-15;
 (b) if so, the reasons for decrease in defence expenditure;
 (c) if not, the defence expenditure as a proportion of the total Government expenditure in

each of the last five financial years including the current FY 2022-23; and
(d) the complete details thereof?

Central schemes for providing income support to urban poor

372 Dr. Kanimozhi NVN Somu:

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) whether Government is implementing central schemes for providing income support to urban poor and if so, the details of the amount disbursed and spent in the last five years, State-wise and year-wise; and
- (b) the total number of beneficiaries under the urban livelihood schemes in the last five years, State-wise?

Smart Cities Mission

373 Shri Kumar Ketkar:

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) the definition of Smart City;
- (b) the amount allocated for the Smart Cities Mission (SCM);
- (c) the amount spent as on date;
- (d) the number of cities converted into the Smart City till today, the name of cities and the year of completion;
- (e) the number of cities listed for Smart City, the name of such cities and their State; and
- (f) the amount spent for the publicity and advertisements in various medium, the year-wise expenses on publicity?

Urban slum population

374 Shri Sandosh Kumar P:

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) the total number of people living in urban slums;
- (b) the State-wise list of the number of people living in urban slums; and
- (c) the number of people living in the urban slums having access to clean toilet and safe drinking water facilities in each of the State?

Status of slum redevelopment projects

375 Dr. Fauzia Khan:

Will the Minister of ***Housing and Urban Affairs*** be pleased to state:

- (a) the State-wise data of the number of projects sanctioned, under-progress and completed, under the in-situ slum redevelopment projects in the last five years;
- (b) whether it is a fact that several slum redevelopment projects are delayed at several stages;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the companies bidding for slum redevelopment projects need to fulfill certain criteria to participate in bidding process; and
- (e) if so, the details thereof and if not, the reasons therefor?

Release of funds under the Smart Cities Mission

376 **Shri Tiruchi Siva:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether it is a fact that Government has only released 59 per cent of the funds under the Smart Cities Mission (SCM), since 2015;
- (b) if so, the reasons therefor;
- (c) whether it is also a fact that the State of Telangana received ₹392 crore in total for the SCM since inception of the project;
- (d) if so, the reasons therefor; and
- (e) whether SCM is on track to achieve the targets set for 2023 after getting delayed twice?

Fund utilisation under SCM

377 **Shri Abir Ranjan Biswas:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of funds allocated and utilized under the Smart Cities Mission (SCM) in the last three years, year-wise, State-wise;
- (b) whether Government has achieved its proposed target mentioned in SCM, if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether Government is planning to add more cities in West Bengal under SCM, if so, the details thereof and if not, the reasons therefor; and
- (e) whether Government is bearing extra cost because of delay in SCM, if so, the details thereof?

PM SVANidhi beneficiaries in Telangana

378 **Dr. K. Laxman:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the funds transferred under Pradhan Mantri Street Vendor's AtmaNirbhar Nidhi Scheme (PM SVANidhi) since its inception i.e., 1st June, 2020, State-wise; and
- (b) the details of beneficiaries under this scheme during the said period, State-wise; especially in the State of Telangana?

Households without toilets

379 **Shri Abdul Wahab:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether it is a fact that 19 per cent of Indian households are still without toilets;
- (b) whether Government has any data on inhabitants of urban slums living without access to toilet and regular water supply;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the manner in which Government is planning to tackle this issue?

Measures to control market price in real estate sector

380 **Shri K.R. Suresh Reddy:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether it is a fact that Government has neither provided nor enabled the private sector

to provide infrastructure for the much needed additional real estate development on a large scale; and

(b) if so, corrective measures proposed to be taken by Government, keeping in mind that this has kept supply limited against the demand, which has, in turn, kept the market price of urban real estate high?

Facilities in Delhi Metro

381 # Shri Narain Dass Gupta:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) whether the passengers travelling in Delhi Metro come under the category of consumers;

(b) if so, the reasons behind absence of provision of free drinking water and toilet facilities to the passengers in Delhi Metro like in Lucknow and Jaipur Metros; and

(c) the consumer facilities mandatory to be provided in Delhi Metro under the Consumer Protection Act, 1986?

Urban wastewater management

382 Shri S Niranjana Reddy:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) whether NITI Aayog noted that 72 per cent of the urban wastewater remains untreated, if so, the measures taken by Government to increase the capacity in the last two years, the details thereof;

(b) the number of sewage treatment plants constructed in the last three years in the State of Andhra Pradesh, the details thereof; and

(c) whether Government is exploring the use of vermifiltration to treat wastewater, which is considered to be effective and cheap, if so, the details thereof?

Affordable housing under Smart Cities Mission (SCM)

383 Shri S Niranjana Reddy:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) whether affordable housing is one of the primary goals of the Smart Cities Mission (SCM), if so, the parameters set out in the SCM for a project to be classified as affordable housing; and

(b) whether the SCM imposes any obligation on the smart city planners to construct a minimum number of houses catering to the needs of people belonging to LIG/EWS category?

Smart Cities Mission in Bihar

384 Prof. Manoj Kumar Jha:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) the status of Smart Cities Mission (SCM) in Bihar;

(b) the details of projects undertaken for the SCM in Bihar;

(c) the details of funds allocated to the State of Bihar under the SCM in the last three years;

(d) whether there has been a delay in the implementation of SCM in Patna; and

(e) if so, the reasons therefor along with measures taken by Government?

Implementation of AMRUT in Andhra Pradesh

385 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of the projects that are being undertaken in the State of Andhra Pradesh under AMRUT;
- (b) the details of the committed central assistance for these projects;
- (c) the details of the contribution of the State of Andhra Pradesh and urban local bodies to these projects;
- (d) the details of the work that have been completed; and
- (e) the details of the work that are still continuing?

Construction of public toilets

386 **Dr. Anil Sukhdeorao Bonde:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the number of public toilets constructed under Swachh Bharat Mission-Urban (SBM-U) in Maharashtra during the last three years;
- (b) the funds allocated, disbursed and utilized for the said State under the mission during the said period;
- (c) whether it is a fact that the lack of adequate public toilets in the country is leading to poor sanitation; and
- (d) if so, the details thereof?

Houses constructed under JNNURM

387 **Shri K.C. Venugopal:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government is aware that a large number of houses constructed under erstwhile scheme of JNNURM are lying vacant for long period and thus are in bad shape;
- (b) the details of such houses constructed under the scheme in various States;
- (c) whether Government is ready to direct States/UTs for handing over these houses and the ones constructed under PMAY (U) to the beneficiaries at the earliest;
- (d) whether many houses constructed under the scheme are not in liveable condition and are illegally occupied by anti-social elements; and
- (e) if so, actions taken by Government to ensure quality?

Committee of Secretaries (CoS) meeting under AMRCD

388 **Shri Anil Desai:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether a meeting of the Committee of Secretaries (CoS) consisting of Secretary, Legal Affairs, Power, and Housing and Urban Affairs under the mechanism of Administrative Mechanism for Resolution of CPSEs Disputes (AMRCD) was held on 22nd December, 2021 to consider the commercial dispute between NTPC Kahalgaon and HSCL, if so, the details thereof and action taken thereon;
- (b) whether the matter has been referred to Cabinet Secretary for final hearing, if so, the date of hearing and if not, the reasons for the delay; and
- (c) the estimated time for its final decision?

Assistance from HUDCO

389 **Shri Sanjay Raut:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether some schemes financed by Housing and Urban Development Corporation Limited (HUDCO) have not been approved by some State Governments during the last three years;
- (b) if so, the details thereof;
- (c) whether a large number of States have demanded assistance from HUDCO for construction of houses and if so, the details thereof and the response of HUDCO thereto; and
- (d) the other measures taken by Government to augment the resource base of HUDCO and expand its business during the current fiscal year?

Facilities to street vendors

390 # **Shri Naresh Bansal:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the list of urban vendors provided with identity cards in the year 2021-22, under National Urban Livelihoods Mission (NULM), State-wise and District-wise;
- (b) the list and the details regarding the proposed projects for infrastructure development of vending zones in the country;
- (c) the status of projects sanctioned, type of projects, cost incurred, deadlines and the reasons for delay;
- (d) the list of areas in which training programmes and sessions on financial literacy for street vendors have been conducted during the last five years, year-wise and State-wise; and
- (e) the number of street vendors in the State of Uttarakhand who have been trained under the programme and sessions held on financial literacy for street vendors since 2018, district-wise?

Fire fighting system in DDA flats

391 **Shri P. Bhattacharya:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether it is a fact that 2,360 EWS flats located in Dwarka, Sec-23B, Delhi were allotted by DDA in 2014;
- (b) if so, whether it is also a fact that the fire fighting system has not been tested till date for which the DDA had spent crores of rupees;
- (c) whether the same falls under the jurisdiction of DDA or MCD;
- (d) the reasons that testing has not been carried out till now; and
- (e) the person or authority which will be held accountable for any kind of accident in the future?

Swachh Bharat Mission (Urban) in the State of Punjab

392 **Shri Vikramjit Singh Sahney:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the details of the funds allocated and utilized under Swachh Bharat Mission-(Urban) in last five years, State-wise, including urban local body-wise of Punjab;
- (b) whether Government has allocated any funds to Punjab's urban local bodies under

Swachh Bharat Mission-(Urban) 2.0, if so, the amount thereof and if not, by when Government is planning to do so; and

(c) the details of the steps taken by Government to address municipal solid waste management issue in the country, especially in Punjab, urban local body-wise?

Implementation of AMRUT

393 # **Ms. Kavita Patidar:**

Dr. Sumer Singh Solanki:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) the criteria specified for the successful implementation of the Atal Mission for Rejuvenation and Urban Transformation (AMRUT);

(b) the number of States and cities that have adopted the scheme so far;

(c) the regions of Madhya Pradesh that have been included under the said scheme, the details thereof; and

(d) whether tribal areas have also been included in the above mission, if so, the details thereof?

AMRUT scheme

394 **Shri Pramod Tiwari:**

Smt. Ranjeet Ranjan:

Dr. Anil Sukhdeorao Bonde:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) the details of the Atal Mission for Rejuvenation and Urban Transformation (AMRUT), including fund sharing pattern between the Centre and States;

(b) the details of the cities where the AMRUT is running in the country including Maharashtra;

(c) the details of fund allocation and utilization thereof in the country including Jharkhand under the scheme, project-wise, State-wise and district-wise;

(d) whether specific guidelines exists to monitor and supervise the implementation of the scheme at the State level; and

(e) if so, the details thereof along with the monitoring committee constituted for the purpose and the number of meetings held such committee during the last five years?

Evaluation of construction and demolition (C&D) waste

395 **Shri M. Mohamed Abdulla:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) whether Government had done any evaluation of construction and demolition (C&D) waste and associated environmental impacts in the last three years;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the amount of C&D waste generated and recycled in the last year in the country?

Progress under Swachh Bharat Mission (Urban) in Himachal Pradesh

396 **Dr. Sikander Kumar:**

Will the Minister of *Housing and Urban Affairs* be pleased to state:

(a) the status and progress of Swachh Bharat Mission (Urban) in Himachal Pradesh;

(b) the details of funds allocated under Swachh Bharat Mission (Urban);

(c) whether Government has achieved Open Defecation Free (ODF), ODF+ and ODF++

status as per the set deadline; and

(d) the steps being taken by Government to ensure better sanitation in the country?

Reservoir silt and sedimentation in dams

397 Dr. Fauzia Khan:

Will the Minister of **Jal Shakti** be pleased to state:

(a) serious effects and consequences that reservoir sedimentation in dams may lead to, including stability of the structure of the dams;

(b) whether Government has conducted any survey on Centrally-owned dams to test for the amount of reservoir silt and sedimentation contained in dams over the years;

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether Government takes regular steps related to sediment management solutions like erosion control, bypassing, dredging, flushing, etc.;

(e) whether all the dams owned by Government have the proper equipments to conduct such tests and analysis; and

(f) if not, the reasons therefor?

Interlinking of rivers for project

398 Shri V. Vijayasai Reddy:

Will the Minister of **Jal Shakti** be pleased to state:

(a) whether Government has changed the money sharing pattern between Central Government and States Governments in linking of rivers project;

(b) if so, details thereof and reasons therefor;

(c) whether the proposed Godavari-Penna-Krishna-Kaveri Inter Linking of Rivers Project would get only 60 per cent from Government and 40 per cent has to be shared by all States;

(d) if so, reasons therefor; and

(e) whether in case of escalation in the project cost, Central Government would share only 20 per cent of the 'additional cost' and the remaining, 40 per cent of 'additional cost' has to be borne by concerned State Government?

Availability of water in Gujarat

399 # Shri Narhari Amin:

Will the Minister of **Jal Shakti** be pleased to state:

(a) whether the per capita water availability in Gujarat has increased over the last few years;

(b) whether the said increase has led to an increase in the production of agriculture and animal husbandry sector as well;

(c) whether people are getting employment due to an increase in production; and

(d) whether the incidents of migration from various regions have reduced due to the availability of water, if so, the details thereof?

Provision of safe drinking water

400 Shri Harbhajan Singh:

Will the Minister of **Jal Shakti** be pleased to state:

(a) the details of Government plan to provide safe drinking water throughout the year in the country at present;

- (b) the number of villages where safe drinking water is not available for 365 days even today;
- (c) whether Government has made any scheme to provide safe drinking water in every village of the country for 365 days; and
- (d) if so, the number of villages to which drinking water has been provided under this scheme during the last three years?

Status of Yamuna in Agra City

401 Dr. Ashok Bajpai:

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) the minimum depth of river Yamuna as per the Detailed Project Report of the Inland Waterways Authority of India (IWAI) in the municipal limits of Agra;
- (b) whether Government is aware that the river Yamuna in Agra City is very shallow due to deposit of garbage, silt and inorganic materials;
- (c) whether Government has taken any initiative to desilt/ desludge/clean the river bed of Yamuna in Agra City; and
- (d) whether Government has rendered its assistance to the Uttar Pradesh Government by its technical, advisory, catalytic and promotional support?

Eastern Rajasthan Canal Project in Rajasthan

402 # Dr. Kirodi Lal Meena:

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) the status of Eastern Rajasthan Canal Project (ERCP) in Rajasthan;
- (b) whether the State Government of Rajasthan has taken necessary steps to declare ERCP as a national project, if so, the details thereof;
- (c) whether any initiative has been taken to enter into an inter-State water agreement with Government of Madhya Pradesh for the said scheme, if so, the details thereof;
- (d) whether the State Government of Rajasthan has placed any proposal to include major dams of Dausa, Alwar, Sawai Madhopur, Karauli under ERCP, if so, the details thereof; and
- (e) whether Government proposes to suo-moto declare ERCP as a national project?

Status of Jal Jeevan Mission in tribal areas

403 Shri Sujeet Kumar:

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) the number of tribal households that have been provided access to a functional household tap connection under the Jal Jeevan Mission, State/UT-wise;
- (b) whether Government has formulated any specific plan to provide such access to areas that are not reachable by motorable road as tribal population in States is largely situated in forest and hilly regions; and
- (c) if so, the details thereof?

Flood forecasting stations in Odisha

404 Shri Sujeet Kumar:

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) the number of operational flood forecasting stations in the State of Odisha;
- (b) whether Government has considered the proposal to increase the number of operational flood forecasting stations in the State considering the recent onslaught of floods

- during the monsoon;
 (c) if so, the details thereof; and
 (d) if not, the reasons therefor?

Financial support for irrigation projects

405 Shri Masthan Rao Beeda:

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether Government intends to provide financial support to the State Government of Andhra Pradesh in its recent decision to restore 9,200 tanks and repair 600 irrigation channels along with construction of 3,250 check dams, involving a total financial outlay of ₹ 2,100 crore;
 (b) if so, the details thereof;
 (c) if not, the reasons therefor; and
 (d) the details of other measures being taken by Government for restoration of old irrigation projects in the country especially in the State of Andhra Pradesh?

Areas affected by arsenic contaminated water

406 Shri Harnath Singh Yadav:

Shri Vijay Pal Singh Tomar:

Will the Minister of *Jal Shakti* be pleased to state:

- (a) the steps being taken or proposed to be taken to ensure that all those living in areas affected by arsenic contaminated water get safe drinking water and are not affected by water-borne diseases;
 (b) the number of districts in States/ Union Territories of the country where these problems exist and the details of districts/places identified by Government in this connection; and
 (c) the reasons for presence of arsenic in the water and the details of the current status of the decision taken earlier by Government to overcome this problem?

Progress of NMCG

407 Shri Javed Ali Khan:

Shri Ram Nath Thakur:

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether Government has spent around ₹ 14,000/- crore for cleaning of the river Ganga under National Mission for Clean Ganga (NMCG) since 2014 till date;
 (b) if so, the details thereof, State-wise and district-wise including Uttar Pradesh; and
 (c) the reasons that Ganga water is still not potable or bathable after spending thousands of crores of rupees?

Depleting water table in Karnataka

408 Shri Iranna Kadadi:

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether any policy/strategy has been formulated to resolve the problem of depleting water table in Karnataka and if so, the details thereof;
 (b) whether Government has conducted any empirical research/study to assess the current volume of river water available in Karnataka and if so, the details thereof; and
 (c) the steps being taken by Government for ground water rejuvenation?

River pollution

409 **Prof. Manoj Kumar Jha:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) the details of the dissolved oxygen range of major rivers of the country;
- (b) the reason behind the lack of dissolved oxygen range in rivers;
- (c) whether it is a fact that mass fish deaths were reported during last year due to water pollution;
- (d) if so, the measures taken by Government in this regard;
- (e) the details of the State/region that reported the maximum number of fish deaths in the last year; and
- (f) the details of steps taken by Government to improve the dissolved oxygen range of water bodies in the country?

Functional household tap connections

410 **Shri Mukul Balkrishna Wasnik:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) the State-wise details of the progress made under Jal Jeevan Mission (JJM) so far in achieving the objective to enable every rural household with assured and clean water supply through Functional Household Tap Connections by 2024;
- (b) the State-wise numbers of the villages having functional Village Water and Sanitation Committees (VWSCs);
- (c) whether Government has any plans to modify the guidelines for ensuring effective implementation of JJM; and
- (d) if so, the details thereof?

Construction of dams and ponds in Mizoram

411 **Shri K. Vanlalvena:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether Government has any plan to help the State Government of Mizoram to construct dams and ponds for rain water harvesting scheme in rural areas of Mizoram; and
- (b) if so, the details thereof?

Rainwater harvesting at homes

412 **Shri Ayodhya Rami Reddy Alla:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) whether Government has introduced any community initiatives to encourage rainwater harvesting at homes;
- (b) if so, the details thereof including the progress made through such initiatives, if not, the reasons therefor;
- (c) whether Government has conducted any studies on how rainwater harvesting can be effectively leveraged at the household level; and
- (d) if so, the details thereof including the steps taken in response to the findings, if not, the reasons therefor?

Pendency of payment on account of construction of PIP

413 Shri Kanakamedala Ravindra Kumar:

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) the details of the payment that is pending in favour of the State of Andhra Pradesh on account of construction of Polavaram Irrigation Project (PIP);
- (b) the details of the proposed costs that is to be released to the State of Andhra Pradesh in the remaining period of current financial year;
- (c) status of the PIP as on date; and
- (d) tentative time by when Government proposes to complete the PIP?

Status of Ken-Betwa link project

414 # Smt. Geeta alias Chandraprabha:

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) the current status of Ken-Betwa link project;
- (b) by when this project is targeted to be completed; and
- (c) the benefits Bundelkhand region of Uttar Pradesh is likely to get after the completion of this project, the details thereof?

Environmental flows in inter-State rivers

415 Dr. Prashanta Nanda:

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) the details of challenges faced by Government in managing the environmental flows in inter-State rivers;
- (b) whether Government has conducted eco-hydrological studies in basins of inter-State rivers;
- (c) the steps taken by Government in eastern part of the country to maintain environmental flows;
- (d) whether it is a fact that the Central Water Commission has conducted post project environmental impact assessment studies of reservoirs in the country; and
- (e) if so, the details thereof?

Aims of Jal Shakti Abhiyan

416 Shri Prabhakar Reddy Vemireddy:

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) the aims and objectives of Jal Shakti Abhiyan (JSA);
- (b) whether it is a fact that 1600 blocks in 256 water-stressed districts were identified under JSA in 2019;
- (c) if so, the details of districts identified in the State of Andhra Pradesh;
- (d) the details of additional blocks identified after 2019, year-wise and district-wise; and
- (e) the financial and other assistance extended to above blocks since 2019 and achievements made so far, with a particular reference to Andhra Pradesh?

Clean drinking water in rural areas under JJM

417 # Shri Rajendra Gehlot:

Will the Minister of ***Jal Shakti*** be pleased to state:

- (a) whether any target has been set for providing clean drinking water in rural areas under

Jal Jeevan Mission (JJM), if so, the details of the schemes and targets set under the scheme including Rajasthan during the last three years;

(b) the number of approved projects in respect of the areas in Jodhpur district of Rajasthan during the said period and the details of the targets set; and

(c) the date by which the above incomplete projects are likely to be completed and whether there has been any delay in execution of the work, if so, the details thereof?

Wastewater generation

418 **Shri Syed Nasir Hussain:**

Dr. Ameer Yajnik:

Smt. Rajani Ashokrao Patil:

Will the Minister of **Jal Shakti** be pleased to state:

(a) whether Government is aware that only 28 per cent of total wastewater generated from urban centres is treated;

(b) if so, the details about wastewater generated in all Class I cities from 2018 to 2022;

(c) the projections of wastewater generated for each city until 2032 ;

(d) whether the built capacity of sewage treatment infrastructure is sufficient to meet this increased demand at the city level;

(e) if so, details thereof and if not, reasons therefor?

Sanction of funds for irrigation projects

419 **Dr. Sasmit Patra:**

Will the Minister of **Jal Shakti** be pleased to state:

(a) the total amount of funds sanctioned for irrigation projects, programmes and schemes by the Ministry since 2018 in a year-wise and State-wise format; and

(b) the total amount of funds utilized for irrigation projects, programmes and schemes by the Ministry since 2018 in a year-wise and State-wise format?

Frequent flooding in States

420 **Shri Parimal Nathwani:**

Will the Minister of **Jal Shakti** be pleased to state:

(a) the details of the areas affected by frequent flooding in different states of the country;

(b) the details of the funds allotted to flood affected areas in the last three years, State/UT-wise with special reference to Andhra Pradesh; and

(c) the concrete measures taken/proposed to be taken by Government to address the problem being faced by those flood affected areas, State-wise?

Groundwater depletion issue in Punjab

421 **Shri Vikramjit Singh Sahney:**

Will the Minister of **Jal Shakti** be pleased to state:

(a) whether it is a fact that per capita availability of water had reduced from 5000 cubic metres to 1500 cubic metres in the country;

(b) the details of the steps taken by Government to address this issue in last three years, year-wise and State-wise including Punjab;

(c) the details of the amount of funds allocated and utilized by Government to address groundwater depletion issue of Punjab in the last three years, year-wise;

(d) whether Government is planning to give additional funds to Government of Punjab to

address depleting groundwater issue, if so, details thereof with timeline; and
(e) if not, reasons therefor?

Provision of safe drinking water under HGJ scheme

422 Shri Neeraj Shekhar:

Will the Minister of **Jal Shakti** be pleased to state:

(a) the details of the number of Gram Panchayats wherein 100 per cent rural households have been provided with safe and tap drinking water in the country as on 31st January, 2023 under Har Ghar Jal (HGJ) scheme, State-wise; (b) the details of rural districts which have 100 per cent coverage for safe and tap drinking water as on 31st January, 2023, State-wise; and (c) the details of funds allocated, released and utilized under Har Ghar Jal scheme as on 31st January, 2023, State-wise?

Tap water connections in Assam

423 Ms. Sushmita Dev:

Will the Minister of **Jal Shakti** be pleased to state:

(a) the details of the budgetary allocation for the Jal Jeevan Mission for the year 2022, State-wise;
(b) the target for the number of tap water connections for the State of Assam;
(c) whether it is a fact that only 39.18 per cent of households in the State of Assam and 61.50 per cent of households in the district of Cachar have been provided with tap water connections;
(d) the reasons for the delay in providing such connections to all households in the State of Assam; and
(e) by when Government plans to provide 100 per cent tap water connectivity to Assam?

Anganwadis with potable water connection

424 Smt. Sangeeta Yadav:

Will the Minister of **Jal Shakti** be pleased to state:

(a) the number of Anganwadis connected with potable water connection under Jal Jeevan Mission (JJM) till date;
(b) the number of schools connected with potable water connection under JJM till date; and
(c) the manner in which this connection is going to help the women and children in the country?

Jal Jeevan Mission in Rajasthan

425 # Shri Ghanshyam Tiwari:

Will the Minister of **Jal Shakti** be pleased to state:

(a) the targets set by Government regarding the Jal Jeevan Mission and the details thereof;
(b) whether it is a fact that under the Jal Jeevan Mission, not even fifty percent of the total domestic consumers in Rajasthan have been provided tap connections;
(c) if so, the reasons therefor and the details thereof;
(d) whether the State Government proposes to work on any plan to achieve the goals set on Jal Jeevan Mission, in a time-bound manner; and
(e) if so, the details thereof, and if not, the reasons therefor?

COVID-19 relief package for MSMEs

426 **Shri Kumar Ketkar:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- the amount announced for Micro, Small and Medium Enterprises (MSME) sector-wise, under COVID-19 relief package;
- the criteria of the relief package;
- the percentage of actual distributions as against the announced package; and
- whether Government has distributed the announced package to every eligible industry, if not, the reasons therefor?

Blocked overdues of MSME units

427 **Shri Jawhar Sircar:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- whether it is a fact that approximately ₹ 11 lakh crore are locked up in overdues by buyers who purchase goods and services from Micro, Small and Medium Enterprises (MSME) units every year;
- whether Government will consider a legislation to dissuade such overdues; and
- the other measures Government propose to take in this regard?

Green financing for the MSME sector

428 **Dr. Amar Patnaik:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- the details of the energy consumption by Micro, Small and Medium Enterprises (MSMEs) in the country in terms of percentage of their total production cost;
- the number of MSMEs that have invested in green financing projects over the last five years from 2017 to 2022;
- whether Government is considering to establish a green finance platform that could help MSMEs access green bond capital, where Small Industries Development Bank of India, could become the governing institution for oversight and regulation;
- if so, the details thereof; and
- if not, the reasons therefor?

Contribution of MSMEs in the production and manufacturing sector

429 **Dr. Amar Patnaik:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- the number of new registration of MSMEs through UDYAM Registration for Ease of Doing Business, since its inception from 2020 to 2022;
- the number of MSMEs which exited business during the last five years from 2017 to 2022;
- the State-wise funds allocated to MSMEs out of ₹ 5 lakh Crore Emergency Credit Line Guarantee Scheme announced, post-COVID-19 pandemic;
- whether the Ministry is considering policy reforms including providing assistance to overcome post-COVID-19 shock, and facilitating digitization to minimize cost of inputs and scale-up; and
- if so, the details thereof?

Recovery of MSMEs after COVID-19 pandemic

430 Shri Akhilesh Prasad Singh:

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) whether Government is aware that two-thirds of Micro, Small and Medium Enterprises (MSMEs) (67 per cent) were temporarily shut for three months or more in FY21 and over half of all MSMEs faced a decline of over 25 per cent in revenues, according to a survey by Small Industries Development Bank of India (SIDBI);
- (b) if so, the details regarding steps taken by Government to aid MSMEs to recover after the pandemic; and
- (c) details regarding the MSMEs that availed credit under Government's Emergency Credit Line Guarantee Scheme (ECLGS) and year-wise details regarding guarantees issued on loans under ECLGS, for last five years?

Women led MSMEs

431 Shri Mohammed Nadimul Haque:

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) the number of functional women-led Micro, Small and Medium Enterprises (MSME) in the country, State-wise;
- (b) the number of women-led MSMEs that have shut down since COVID-19, State-wise and reasons therefor;
- (c) the steps taken by Government to revive MSMEs led by women facing financial or other challenges; and
- (d) the details of funds allocated to women-led MSMEs in the year 2018-19 and 2021-22, State-wise?

Promotion of toy industry

432 Shri Harnath Singh Yadav:

Shri Vijay Pal Singh Tomar:

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) the efforts being made to address the problems related to capacity building, design innovation and improvement in machinery to boost the toy industry of the country;
- (b) whether Government proposes to impart training and apprise intricacies of the industry to unemployed youth desirous of starting toy industry and if so, the details thereof;
- (c) whether Government proposes to provide loans on low interest rates to the enterprising unemployed youth desirous of setting up the said enterprise and if so, the details thereof; and
- (d) the steps taken/being taken by Government for generating maximum employment to promote this industry in the country?

Green Finance for MSMEs

433 Smt. Vandana Chavan:

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) whether it is a fact that Micro, Small and Medium Enterprises (MSMEs) face barriers in accessing commercially available finance including the sustainable debt market;
- (b) whether Government is planning to set up a Green Finance Platform that would help MSMEs access green capital so that they can invest in energy efficient manufacturing processes and save energy costs;

- (c) if so, the details thereof; and
 (d) if not, whether Government is taking any other measures to ensure that MSMEs get sustainable debt at a reasonable rate?

UDYAM registration of MSMEs

434 **Dr. John Brittas:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) total number MSMEs in the country as on date;
 (b) State-wise details thereof;
 (c) target date for completion of UDYAM registration of MSMEs and the present status of registration;
 (d) whether it is a fact that a vast chunk of MSMEs are deprived of sufficient credit facilities as they do not have UDYAM registration numbers;
 (e) total number of loans given to MSMEs and amount involved therein;
 (f) number of MSME loans restructured during last three years and the amount involved therein; and
 (g) total number and value of NPA in loans given to MSMEs as on date?

Promotion of MSMEs in Andhra Pradesh post COVID-19 pandemic

435 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) the details of short, medium and long-term measures, programmes and schemes being implemented for the Micro, Small and Medium Enterprises (MSMEs) sector post-COVID-19, with a particular reference to Andhra Pradesh;
 (b) the details of MSMEs that benefited from Emergency Credit Line Guarantee Scheme in Andhra Pradesh, district-wise;
 (c) whether the decision of Government not to allow global tenders for procurement up to ₹ 200 crore helped MSME sector; and
 (d) the details of declarations made under Atmanirbhar Bharat Abhiyan and achievements made so far under this declaration, with a particular reference to Andhra Pradesh?

Progress status in MSMEs sector

436 **Dr. V. Sivadasan:**

Will the Minister of ***Micro, Small and Medium Enterprises*** be pleased to state:

- (a) the number of jobs created by Micro, Small and Medium Enterprises (MSMEs) in last five years, year-wise and State-wise details thereof;
 (b) the number of job loss in Micro, Small and Medium Enterprises (MSMEs) sector during the last five years, year-wise, State-wise details thereof;
 (c) the number of MSMEs started during the last five years, year-wise, State-wise details thereof;
 (d) the number of MSMEs closed during the last five years, year-wise, State-wise details thereof; and
 (e) the revenue earned by Government from MSME sector, year-wise and State wise details thereof?

Development of MSMEs sector in the country

437 **Shri Anil Desai:**

Will the Minister of **Micro, Small and Medium Enterprises** be pleased to state:

- (a) whether Micro, Small and Medium Enterprises (MSMEs) sector contributes one-third to the GDP of the country and if so, the details thereof;
- (b) whether Ministry has recently organized Global MSMEs Summit to enhance visibility of MSMEs and encourage international market linkages and if so, the details thereof;
- (c) whether Government proposes to double the contribution of MSMEs sector to the economy by realizing its full potential and if so, the details thereof;
- (d) the internal bottlenecks hindering its contribution to the economy; and
- (e) the steps taken by Government to resolve these bottlenecks and success achieved in this regard so far?

Financial assistance to artisans

438 **Shri Dhananjay Bhimrao Mahadik:**

Will the Minister of **Micro, Small and Medium Enterprises** be pleased to state:

- (a) whether Ministry provides financial assistance to artisans to construct workshed and if so, the details thereof;
- (b) the number of khadi and other artisans benefited under the workshed scheme in Maharashtra during each of last five years and the current year;
- (c) the total number of khadi artisans who were provided assistance for construction of worksheds in Maharashtra and Rajasthan under the scheme during last five years and current year; and
- (d) whether there is great boost to the sale of khadi products during each of the last three years and if so, the States which have contributed to the sale of khadi products?

Enhancing airport security

439 **Shri Sanjay Raut:**

Will the Minister of **Civil Aviation** be pleased to state:

- (a) whether security in certain airports in the country are provided by forces other than the Central Industrial Security Force (CISF);
- (b) if so, the details thereof and the reasons therefor and the steps taken by Government to ensure the security and protection of such airports;
- (c) whether CISF has submitted any report to enhance security of airports across the country, if so, the details thereof; and
- (d) the other steps taken by Government to expand security features in the existing airports in view of increasing number of passengers?

Setting up of small scale industries under KVIC in UP

440 # **Smt. Kanta Kardam:**

Will the Minister of **Micro, Small and Medium Enterprises** be pleased to state:

- (a) whether Government has implemented any scheme for setting up small scale industries under the Khadi and Village Industries Commission (KVIC) for rural women in the State of Uttar Pradesh, especially for those living below the poverty line, so that their social and economic status could be improved;
- (b) if so, the details thereof, along with the present status of the said scheme; and
- (c) the other steps taken/being taken by Government in this regard?

Short-term credit at low interest rate to MSMEs

441 **Shri Jaggesh:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) whether it is a fact that Government proposes to provide short-term credit at low interest rate to Micro, Small and Medium Enterprises (MSMEs) for their working capital needs to ensure certainty in credit flow amid a slowing global economy;
- (b) whether Government proposes to offer loans to merchants at a subsidized interest rate, similar to the Kisan Credit Card; and
- (c) if so, the details of the proposal and the number of MSMEs estimated to be covered under the scheme, State-wise?

Interest-free credit support to micro-units

442 **Shri Jaggesh:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) whether it is a fact that Government is in the process of giving final shape to a Merchant Credit Card (MCC) scheme for traders and a Vyapar Credit Card (VCC) for micro-units, in a move aimed at giving them further credit support;
- (b) whether Government proposes to extend an interest-free credit period of up to 50 days and coverage under the Credit Guarantee Fund for micro units;
- (c) whether a subsidized interest rates on loans, similar to Kisan Credit Card will be extended to Merchant Credit Card (MCC) scheme; and
- (d) if so, the details thereof, and the number of MSMEs to be covered under the scheme?

Data on Swachh Bharat Mission

443 **Shri A. A. Rahim:**

Will the Minister of *Jal Shakti* be pleased to state:

- (a) amount of funds allocated to the Swachh Bharat mission annually over the last eight years;
- (b) amount of funds spent on capital investment and amount spent on advertising over the last eight years under Swachh Bharat mission; and
- (c) Whether the Ministry has taken cognisance of continued unhygienic state of cities and towns in the country with bad sanitation and presence of waste in public areas after eight years of Swachh Bharat Mission, if so, steps being to tackle this issue?

Proposal for industrial manufacturing sector

444 **Smt. Ranjeet Ranjan:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) whether Government has any proposal or plan to give impetus to Micro, Small and Medium Enterprises (MSMEs), especially in the industrial manufacturing space;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the total number of MSMEs which have utilized the Emergency Credit Line Guarantee Scheme in the country during the last three years and the current year, State-wise?

Registration of MSMEs

445 **Dr. Ashok Kumar Mittal:**

Will the Minister of *Micro, Small and Medium Enterprises* be pleased to state:

- (a) the total number of Micro, Small and Medium Enterprises (MSMEs) registered with Government in the last four years;
- (b) the number of MSME enterprises that have closed in the country during the last four years;
- (c) the details of the sector which contributes the most to the MSMEs culture in the country particularly from Punjab;
- (d) the details of the MSMEs startups which have been working in the field of Agricultural sector; and
- (e) the details thereof, State-wise?

Closure of MSMEs

446 # **Dr. Sumer Singh Solanki:**

Ms. Kavita Patidar:

Will the Minister of **Micro, Small and Medium Enterprises** be pleased to state:

- (a) the number of Micro, Small and Medium Enterprises (MSMEs) which have closed down during the period of April 2020 to October 2021;
- (b) the number of MSMEs in the tribal areas of the country; and
- (c) the action taken by Government to prevent the closure of these MSMEs and whether any special package was provided to the enterprises, if so, the details thereof?

Iron ore mines in Jharkhand

447 # **Shri Deepak Prakash:**

Will the Minister of **Mines** be pleased to state:

- (a) the number of iron ore mines in the State of Jharkhand and the number of mines where production is taking place; and
- (b) the plan formulated to use iron ore fines extracted from these mines?

Mining of beach sand minerals

448 **Shri P. Wilson:**

Will the Minister of **Mines** be pleased to state:

- (a) whether the Ministry has decided to revoke its 2019 ban on private entities for mining of beach sand minerals when the Ministry cited national security as a reason for keeping private players out of the extraction of these minerals, the reasons therefor;
- (b) Whether mines are State assets, if so, the reasons that States are denied mining leases and the ability to auction by inviting private players; and
- (c) if so, the details thereof and if not, the reasons therefor?

License for mines

449 **Shri K.C. Venugopal:**

Will the Minister of **Mines** be pleased to state:

- (a) whether Government intends to fix maximum area for prospecting license and mining lease of major minerals under section 6(1)(a) & (b) of the Mines and Minerals Development and Regulation (MMDR) Act, 1957; and
- (b) if so, till when and if not, the reasons therefor?

Self-sufficiency in mineral production

450 **Shri Syed Nasir Hussain:**

Smt. Rajani Ashokrao Patil:

Dr. Ameer Yajnik:

Will the Minister of **Mines** be pleased to state:

- (a) the details of minerals in which country has achieved 100 per cent self sufficiency so that the country is fully reliant upon domestic production and not on imports;
- (b) whether Government has proposed any target year for achieving self-reliance in both metallic and non-metallic minerals in the near future; and
- (c) if so, the details thereof and if not, the reasons therefor?

Reduction in price of petrol and diesel

451 **Shri Harbhajan Singh:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) whether Government is aware of reductions in price of crude oil at international market;
- (b) if so, whether there is consequent price decline for petrol and diesel for consumers in domestic market in the country; and
- (c) if so, the details thereof, including how much price has decreased and if not, the reasons therefor?

Production of Compress Biogas in the country

452 **Shri K.R. Suresh Reddy:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) whether there is a huge potential for Compress Biogas (CBG) and its adoption as future fuel can help reduce country's import dependency and position as a sustainable circular economy;
- (b) if so, the steps taken/proposed to be taken by Government to increase the production of CBG in the country; and
- (c) if not, the reasons therefor?

Rising prices of petroleum products

453 # **Dr. Kirodi Lal Meena:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) whether Government has formulated any plan to deal with the rising prices of petroleum products in the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether it is a fact that the average price of petroleum products have skyrocketed during the last five years, if so, the details thereof; and
- (d) the reasons for the reduction of 10.8 per cent in fuel subsidy as compared to the revised estimates for the financial year 2022?

Oil exploration and gas pipeline in Mozoram

454 **Shri K. Vanlalvena:**

Will the Minister of **Petroleum and Natural Gas** be pleased to state:

- (a) whether Government has any plan to construct oil depot at Bairabi and Sihhmui in Mizoram;

- (b) whether Government has any plan to extract natural gas at Meidum Vilage, Kolasib District, Mizoram; and
 (c) whether Government has any plan of GAIL gas pipeline to reach Aizawl, if so, the details thereof?

Subsidy on domestic gas connection

455 **Dr. V. Sivadasan:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the amount of subsidy released to non-Ujjwala scheme beneficiaries of domestic gas connection through DBT, the data for the last five years, year-wise and State-wise;
 (b) the number of Ujjwala scheme beneficiaries who have not done a second refill after completing one or more years under the scheme; and
 (c) the number of individuals who have booked more than one cylinder in the same day, the data for the last five years, year-wise and State-wise?

Continuous hike in LPG prices

456 **Shri Raghav Chadha:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether it is a fact that the prices of domestic and commercial LPG were hiked since 2019;
 (b) if so, the reasons for continuous hike in the prices of cooking gas by Government;
 (c) whether this step of Government would put an additional burden on the general public; and
 (d) whether Government proposes to roll back this increase in the prices of gas with immediate effect and if so, the details thereof?

Increase in import cost of petroleum products

457 **Shri Elamaram Kareem:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) The reasons for increase in import cost of petroleum products by 39.6 per cent between 2016- 17 and 2022-23;
 (b) the details of the volume of natural gas imported from 2016 till date, year-wise, along with the import bills for the respective years;
 (c) whether it is a fact that India's natural gas import bill increased by 61 per cent between April 2021 and December 2022; and
 (d) if so, whether this would impact Government's plan to reduce crude oil imports by 10 per cent by March 2023, if so, the details thereof?

Setting up of petrol and diesel pumps in rural areas

458 **Shri Dhananjay Bhimrao Mahadik:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Oil Marketing Companies propose to set up petrol and diesel pumps in rural and backward areas of Maharashtra;
 (b) if so, details thereof including the norms/guidelines;
 (c) number of petrol and diesel pumps set up during the last three years and the current year, State/ UT-wise including Maharashtra;
 (d) impact of the newly set up as well as existing petrol pumps on availability and

consumption of petrol and diesel in rural areas in Maharashtra; and
 (e) details of the plans for setting up additional petrol/diesel pumps in view of future demand and consumption of petrol and diesel?

Delay in gas pipeline projects in Rajasthan

459 # **Shri Neeraj Dangri:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) the State/UT-wise number of proposed gas pipeline projects in the country, especially in Rajasthan;
- (b) by when the said projects are likely to start and the reasons for the delay in their execution; and
- (c) the details of regions of Rajasthan that have benefited through gas pipeline projects?

Increasing production of oil and gas

460 **Shri R. Girirajan:**

Shri S. Kalyanasundaram:

Shri M. Mohamed Abdulla:

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether Government has any plan to double its oil production and exploration acreages to increase domestic production of oil and gas and cut reliance on imported oil and the details thereof;
- (b) the amount of crude oil imported by the country, year-wise from the year 2018 and the details thereof; and
- (c) the steps taken by Government to promote Ethanol Blended Petrol and the details thereof?

Availability of CNG/PNG in Haryana and NCR

461 # **Shri Kartikeya Sharma:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether any scheme is being run by Government for laying the gas pipelines across the industrial areas of Haryana, falling under the National Capital Region (NCR);
- (b) if so, the details thereof;
- (c) the steps taken by Government to provide CNG and PNG to the industrial areas of Haryana falling under the National Capital Region, the details thereof; and
- (d) by when CNG and PNG would be made available in these areas?

GAIL's gas pipeline project in Karnataka

462 **Shri Narayana Koragappa:**

Will the Minister of ***Petroleum and Natural Gas*** be pleased to state:

- (a) whether GAIL has undertaken Kochi-Koottanad-Mangaluru-Bengaluru gas pipeline project to provide gas to households and others in these areas;
- (b) if so, the details of households going to be benefited from the above gas pipeline in Mangaluru and Bengaluru; and
- (c) the details of expected date of completion of the project?

Taxes on petrol and diesel

463 **Dr. Santanu Sen:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) the total taxes collected by Government from petrol and diesel over the past five years;
- (b) the total cess collected by Government from petrol and diesel over the past five years; and
- (c) the total taxes collected by the States from petrol and diesel over the past five years, State- wise and year-wise?

Utilising CSR funds of ONGC

464 **Shri S. Kalyanasundaram:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) whether Government plans to utilise CSR funds of ONGC for the upcoming South Indian kumbh mela called as MAHAMAHAM, to be held in 2028, for the upgradation of basic civic amenities such as beautification of the areas around the temples, building of choultries and dharamshalas for the pilgrims, upgradation of railway stations, bus stands and other public transport, hospitals, PHCs etc., the details thereof; and
- (b) if not, the reasons therefor?

Price of subsidised and non-subsidised LPG cylinders

465 **Shri Mallikarjun Kharge:**

Will the Minister of *Petroleum and Natural Gas* be pleased to state:

- (a) the details of the price of subsidised and non-subsidised LPG cylinders in the last five years, year-wise;
- (b) the details of funds allocated and utilised for Direct Benefit Transfer-LPG Scheme in the last five years, year-wise;
- (c) whether Government is providing subsidy on LPG cylinders;
- (d) if so, the number of beneficiaries in the last five years, year-wise and State-wise; and
- (e) if not, the reasons therefor?

People living below poverty line

466 **Shri Abir Ranjan Biswas:**

Will the Minister of *Planning* be pleased to state:

- (a) the total number of people living below the poverty line in the country, State-wise details thereof;
- (b) the details of the total number of people living below the poverty line in SC/ ST/ OBC/ minority community, State-wise; and
- (c) whether there has been an increase in the number of people living below the poverty line during the 16th and 17th Lok Sabha, if so, the details thereof and the reasons therefor?

Developmental works in the backward areas of aspirational districts

467 **# Shri Satish Chandra Dubey:**

Will the Minister of *Planning* be pleased to state:

- (a) whether Government proposes to change the method of planning and execution of development works in the backward areas of aspirational districts;
- (b) if so, the details thereof;

- (c) if not, whether Government is aware that the pace of implementation of the development works being executed by Government in the aspirational districts is very slow; and
 (d) whether Government is planning to monitor it directly from its own level?

Development schemes for Madhya Pradesh

468 # Ms. Kavita Patidar:

Dr. Sumer Singh Solanki:

Will the Minister of **Planning** be pleased to state:

- (a) whether the NITI Aayog has launched new development schemes for Madhya Pradesh;
 (b) if so, the details thereof, district-wise; and
 (c) the details of funds released during the last three years, scheme-wise?

Implementation of Assurances

469 **Shri Derek O' Brien:**

Will the Minister of **Parliamentary Affairs** be pleased to state:

- (a) the number of assurances which have been made by each Minister on the floor of the House annually in the past five years;
 (b) how many of these assurances have been implemented; and
 (c) the average timeline in which these assurances are implemented?

Monitoring of Sustainable Development Goals

470 **Shri B. Parthasaradhi Reddy:**

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- (a) the latest data on the targets and relevant indicators under the sustainable development goal of zero hunger;
 (b) the latest data on the targets and relevant indicators under the sustainable development goal of good health and well-being; and
 (c) the measures being taken to monitor the status of sustainable development goals at State level?

Delay in implementation of projects

471 **Shri Binoy Viswam:**

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- (a) the number of delayed projects by the Central Government, Ministry-wise details thereof;
 (b) whether Government has data on companies/organisations with the highest number of delayed projects;
 (c) if so, the details thereof; and
 (d) the anticipated increase in costs, due to such delay and details thereof?

Economic Census

472 # **Smt. Kanta Kardam:**

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- (a) whether Government proposes to create a National Business Register by getting the business enterprises registered under the Economic Census to ensure the fair employment

opportunities to the unemployed youths;

(b) if so, the details thereof, along with the time by which this work is likely to be completed and the extent to which it is likely to help towards employment generation; and

(c) if not, the reasons therefor?

Special surveys conducted post Covid-19

473 **Shri K.R.N. Rajeshkumar:**

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

(a) whether it is a fact that the Ministry is responsible for conducting various studies or special surveys within the country;

(b) if so, the details of the studies or surveys conducted post Covid-19, and their alarming outcomes such as or related to people's behaviour, downfall of various business, sector wise de-growth, loss of employments, etc.;

(c) the steps taken by the Ministry to address the issues; and

(d) if not, the reasons therefor?

Use of recycled steel in the country

474 **Shri Sandosh Kumar P:**

Will the Minister of **Steel** be pleased to state:

(a) the total volume of recycled steel used in the country;

(b) the industries and sectors in which recycled steel is predominantly being used;

(c) the list of companies that produce recycled steel in the country; and

(d) whether Government has initiated any measures to address the environmental hazards caused by scraping of steel for reuse?

Merging of RINL

475 **Shri V. Vijayasai Reddy:**

Will the Minister of **Steel** be pleased to state:

(a) whether representatives from political parties and others have submitted representations to merge Rastriya Ispat Nigam Limited either with Steel Authority of India Limited or National Mineral Development corporation;

(b) whether there are any plans to pool funds through Initial Public Offering and also issuing of Government bonds for collateral-free loan; and

(c) if so, the details thereof?

Iron ore reserves in the country

476 # **Shri Narain Dass Gupta:**

Will the Minister of **Steel** be pleased to state:

(a) the State-wise and quantum-wise details of iron ore reserves found in the country;

(b) whether the country exports iron ore;

(c) if so, the names of countries along with the quantity of iron ore being exported to them;

(d) whether the country imports goods made from the exported iron ore; and

(e) if so, the countries from which these goods are being imported?

Green Steel

477 **Shri Iranna Kadadi:**

Will the Minister of **Steel** be pleased to state:

- (a) the progress being made towards achieving the transition towards green steel and achieving zero carbon emission targets set at COP27;
- (b) the number of manufacturers using green hydrogen and carbon capture utilization and storage technologies as on date and the details thereof, State-wise;
- (c) the plans, if any, to introduce an assessment plan to assess the technology levels of all steel industry players; and
- (d) the plans, if any, to push stakeholders to reduce emissions to fulfill zero carbon emission goals?

Manpower in Visakhapatnam Steel Plant (RINL)

478 **Shri G.V.L. Narasimha Rao:**

Will the Minister of **Steel** be pleased to state:

- (a) the present employee strength of RINL in executive and non-executive cadres; (b) the number of employees who retired in last three years in executive and non-executive cadres, year-wise; (c) the number of employees expected to retire in next three years in executive and non-executive cadres, year-wise; (d) the number of employees who resigned from RINL in the last two years, cadre-wise; (e) the number of employees recruited in the last three years, cadre-wise and year-wise; (f) reasons for freeze on new recruitments in RINL; and (g) the manners in which RINL cope with manpower shortage for its full-fledged operations?

Steel consumption in the country

479 **Shri Parimal Nathwani:**

Will the Minister of **Steel** be pleased to state:

- (a) whether it is a fact that steel consumption is very low in the country;
- (b) where does the country stand in per capita consumption of steel in the world; and
- (c) the steps taken/being taken by Government to increase per capita usage of steel in the country?

Scrapped steel market

480 **Shri Rakesh Sinha:**

Will the Minister of **Steel** be pleased to state:

- (a) the total market of scrapped steel in the country;
- (b) the quantum of scrapped steel recycled in the informal sector or illegally;
- (c) the manner in which the scrappage policy has influenced the domestic steel scrap prices; and
- (d) the country's share in the global steel scrap market?

New Delhi
The 30th January, 2023
10 Magha, 1944 (Saka)

P. C. Mody,
Secretary-General.

INDEX
(Ministry-Wise)

Civil Aviation	: 321, 322, 323, 324, 325, 326, 327, 328, 329, 330, 331, 332, 333, 334, 335, 336, 337, 338, 339, 340, 341, 342, 343, 344, 345, 346, 347, 348, 349, 350, 351, 439, 352, 353, 354, 355, 356
Coal	: 357, 358, 359, 360, 361, 362, 363
Defence	: 365, 366, 367, 368, 369, 370, 371
Housing and Urban Affairs	: 372, 373, 374, 375, 376, 377, 378, 379, 380, 381, 382, 383, 384, 385, 386, 387, 388, 389, 390, 391, 392, 393, 394, 395, 396
Jal Shakti	: 397, 398, 399, 400, 401, 402, 364, 403, 404, 405, 406, 407, 408, 409, 410, 411, 412, 413, 414, 415, 416, 417, 418, 419, 420, 421, 422, 423, 424, 443, 425
Micro, Small and Medium Enterprises	: 426, 427, 428, 429, 430, 431, 432, 433, 434, 435, 436, 437, 438, 440, 441, 442, 444, 445, 446
Mines	: 447, 448, 449, 450
Parliamentary Affairs	: 469
Petroleum and Natural Gas	: 451, 452, 453, 454, 455, 456, 457, 458, 459, 460, 461, 462, 463, 464, 465
Planning	: 466, 467, 468
Statistics and Programme Implementation	: 470, 471, 472, 473
Steel	: 474, 475, 476, 477, 478, 479, 480